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Oral Answers

land grants, rehabilitagrants, tion l'oans, etc. The Central Government deals with the matter only in regard to the Union Territories. In individual cases of hardsh'p, financial assistance in the form of non-recurring cash grants is given to political sufferers also throughout the country from the funds placed at the disposal of the Home Minister as his Discretionary Grant. A scheme of educational concessions to children and dependents of political sufferers has also been started by the Central Government recently in cooperation with the State Governments.

SHRI FARIDUL HAQ ANSARI: May I draw the attention of the hon. Minister to the fact that the help and grants given to people living in Delhi are not being given and that in this very conference a complaint was made about this? That is why I ask this question.

SHRI B. N. DATAR: In Delhi there is an Advisory Committee and on their advice, amounts are being given.

SHRI FARIDUL HAQ ANSARI: May I know how many people in Delhi have been given such grants or such help?

SHRI B. N. DATAR: I have not got the figures but amounts have been placed at the disposal of the administration here for the making of such grants.

SHRI FARIDUL HAQ ANSARI: May I know whether the hon. Minister will furnish a list of such people in Delhi only who have been given these grants?

MR. DEPUTY CHAIRMAN: Can you furnish him with a list of persons who have been given help in the matter? That is what he asks.

SHRI B. N. DATAR: I shall try to find it out provided he confines it only to certain years.

SHRI FARIDUL HAQ ANSARI: For the last three years.

HA] to Questions : "श्राध्निक मानचित्र'' नामक एटलस

*१४६. थी नवार्बासह चौहान : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उड़ीसा राज्य में एक उड़िया एटलस "ग्राधुनिक मानचित्र" के नाम से प्रकाशित किया गया है जिस के एक नक्शे में सारे काश्मीर को पाकिस्तान के एक ग्रंग के रूप में दिखाया गया है ; ग्रौर

(ख) यदि हां, तो यह किस के द्वारा प्रकाशित किया गया और क्या सरकार द्वारा इस विशेष नक्शे के प्रकाशन के पीछे निहित उद्देश्य को जानने के लिये कोई प्रयत्न किये गये और उन प्रयत्नों का क्या परिणाम निकला ?

†[Atlas entitled "Adhunik Manchitra"

*146. SHRI NAWAB SINGH CHAUHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that in the State of Orissa an atlas in Oriya entitled "Adhunik Manchitra" has been published containing a map showing the whole of Kashmir as part of Pakistan; and

(b) if so, who published it and whether any efforts have been made by Government to ascertain the intention behind the publication of this particular map and what was the result of such efforts?]

गृह-कार्य मंत्री (श्री लाल बहादुर): (क) ग्रौर (ख) उड़ीसा सरकार से पूछने पर पता लगा है, कि उक्त एटलस बिरहाम-पुर, गंजम से दास ब्रदर्स ने प्रकाशित किया था ग्रौर एटलस में जम्मू व काश्मीर राज्य के रंग भरने में गलती रह गई, जिस से कि गलतफहमी पैदा हो गई । ऐसा

†[] English translation.

जान--वूझ कर नहीं किया गया थ। । प्रकाशक ने इस गलतो के लिये क्षमा याचना की है, ग्रीर वितरित की हुई प्रतियों को वापिस लेने के लिए कार्यवाही की गई है , तथा एटलस की संशे/घित प्रतियां छाप दी गई हैं।

†[THE MINISTER OF HOME AFFAIRS (SHRI LAL BAHADUR): (a) and (b) Enquiries made from the Government of Orissa show that the Atlas was published by Das Brothers of Berhampore, Ganjam and that the mistake in the colouring of the State of Jammu and Kashmir caused an erroneous impression which was quite un ntentional. The publishers have since expressed regret for the mistake and have already taken steps to withdraw the copies in circulation and have published corrected copies of the Atlas.]

श्वी नवार्बसिंह चौहान : क्या इस मामले में पब्तिशर ने जो स्पष्टीकरण दिया सिर्फ उस पर ही यकोन कर लिया गया या उड़ीसा सरकार ने या केन्द्रीय सरकार ने अपनी ओर से इस बात को जानने की कोशिश की कि जिन आर्टिस्टों ने इस एटलस में रंग भरा था उन्होंने गलती से ऐसा कर दिया या उनका इस ढंग से रंग भरने का कोई खास मंतव्य था ?

थी लाल बहादुर : मरे ख्याल में इतनी बारीकी में जाने की जरूरत नहीं है। जिन्होंने छापा उन्होंने ग्रपनो ग़लती मान ली, उसको सुधार भी दिया ग्रौर स्टेट गवर्तमेंट ने उसको जांच भी कर ली।

SHRI P. C. MITRA: May I know whether in view of the importance of maps in relation to border disputes with neighouring countries, the hon. Home Minister has drawn the particular attention of the State Governments and the different departments of the Central Government to keep

†[] English translation.

special vigilance on the publication of maps?

to Questions

SHRI LAL BAHADUR: The State Governments are, I believe, quite vigilant; yet, I have thought it proper to draw the attention of the Chief Ministers to the questions and supplementaries put in the other House and the replies given by me to those questions.

SHRI JASWANT SINGH: This is rather a serious matter. Is the Government satisfied that the omission was made unintentionally or there was some motive behind this?

SHRI LAL BAHADUR: Government also takes a serious view of this and I am quite satisfied that the Chief Minister took prompt and effective action in this regard.

SHRI JASWANT SINGH: He might have taken prompt action. My question is this. Is the Government satisfied that this mistake happened unintentionally or there was some motive behind it?

SHRI LAL BAHADUR: That I have stated in the reply.

SHRI FARIDUL HAQ ANSARI: In spite of these efforts, is this particular map or atlas still being circulated and sold in the market?

SHRI LAL BAHADUR: That is not my information.

PANDIT S. S. N. TANKHA: May I know if the Government is aware of the number of copies which have been sold in the market and what steps the Government thinks the Orissa Government could possibly have taken to withdraw those maps.

MR. DEPUTY CHAIRMAN: Those that have been sold?

PANDIT S. S. N. TANKHA: Yes.

SIRI LAL BAHADUR: Well, I shall draw the attention of the Chief Minister to this fact. I do not know whether all the copies have been w thdrawn, naturally not those which have already been sold.

MR. DEPUTY CHAIRMAN: Next question.

SHRI LAL BAHADUR: I might make one correction with your permission. It was not a question put in the other House to which I just made a reference, it was an adjournment motion on which there were many questions and answers.

SHRI B. N. DATAR: There were no questions and supplementaries; there was an adjournment motion and hon. Home Minister answered them.

SHRI LAL BAHADUR: I had said before that I answered questions and supplementaries. In fact, there was an adjournment motion on the circulation of this atlas and in connection with the adjournment motion, I had clarified the position.

*147. [For answer, vide cols. 901-02 infra.]

KASHMIRI FAMILIES COMING FROM PARISTAN-OCCUPIED AREA

*148. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister of Home AFFAIRS be pleased to state the number of Kashmiri families from Pakistan-occupied area who have come to Kashmir in the last six months?

THE MINISTER OF HOME AFFAIRS (SHRI LAL BAHADUR): Four.

SHRIMATI SAVITRY DEVI NIGAM: may I know whether some of the persons who have come from there have given a very horrid description of the conditions prevailing there that most of the people there are almost starving and that they are not getting a regular supply of food?

SHRI LAL BAHADUR: If it is so, it is really a sad affair but what the

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hon. Member has said is well known that the economic condition of the people living in that area is pretty bad.

SHRIMATI SAVITRY DEVI NIGAM: May I know whether the hon. Home Minister is aware that a lady who is also amongst those four who have arrived has stated that the hungry masses there in Pakistan-occupied Kashmir are just getting ferocious and that they are trying to loot the shops?

SHRI LAL BAHADUR: I have not got that information.

PANDIT S. S. N. TANKHA: Is the Government satisfied that these Pakistani Kashmiris who have come here have come with bona fide intentions of getting rehabilitated or they have come as saboteurs? How is the Government satisfied that they have come with bona fide intention?

SHRI LAL BAHADUR: Well, Sir, those who come with an ulterior motive are pushed out, if necessary, or other suitable action is taken against them.

PANDIT S. S. N. TANKHA: But may I know how the Government knows that? Initially these persons are allowed to come and settle down here and it is only later on that it can be discovered they indulge in subversive activities. How then is the Government satisfied before allowing them to settle down here?

SHRI LAL BAHADUR: Well, I do not want to go into details but the Jammu and Kashmir Government have taken the necessary steps in this regard. They have also issued identity cards, and it is, therefore, possible to discriminate between people who come here to reside permanently and with good intentions and those who come with some other purpose.